Annexure - 7	
Name of the corporate debtor:	Greeta Musical Instruments Manufacturing And Exporters Private limited
Date of commenceent of CIRP:	19/Apr/22
List of creditors as on :	1/Aug/22

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			Details of claim admitted						Amount	I				
SI. No		Date of receipt	Amount claimod	Amount of claim admitted	Nature of claim	covered by	Amount covered by guarante e	Whether related party?	% of voting share in CoC		of any Mutual	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Employees provident Fund Organisation, Regional Office, Chennai	5/2/2022	350,846	-	Statutory Dues	-	-	No	-	-	-	-	350,846	Awaiting clarification
	Gst, Assistant Commissioner(ST), Valluvarkottam Assessment circle, Chennai	5/10/2022	362,688	362,688	Statutory Dues	_	-	No	_	-	-	-	-	Admitted
3	The Income Tax Department	6/24/2022	43,362,170.00	29,179,531.00	Statutory Dues	-	-	No	-	-	-	-	14,182,639	Awaiting part clarification
4	Employee State Insurance Corporation	6/13/2022	1,614,887.00			-	-	No	-	-	-	-	1,614,887	Under Verification
	Total		45,690,591.00	29,542,219.00		-	-		-	-	-	-	16,148,372	

List of operational creditors (Government dues)

(Amount in Rupees)